

GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 1519

ANSWERED ON 05.08.2024

PMKSY

1519. **SHRI BEEDHA MASTHAN RAO YADAV**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the targets under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which was launched with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on-farm water use efficiency and introduce sustainable water conservation practices, among other objectives;
- (b) the State/UT-wise details of the progress made thus far under PMKSY;
- (c) whether Government proposes to take other measures to enhance physical access of water on farms in Andhra Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) is an umbrella scheme, consisting of two major components being implemented by Ministry of Jal Shakti, namely, Accelerated Irrigation Benefit Programme (AIBP), and Har Khet Ko Pani (HKKP). HKKP, in turn, consists of Command Area Development and Water Management (CADWM), Surface Minor Irrigation scheme (SMI), Repair-Renovation-Restoration of water bodies (RRR), and Ground Water Management. However, Ground Water Management has been since discontinued.

In addition, Watershed Development component (WDC) of PMKSY is being implemented by Department of Land Resources. Further, Per Drop More Crop (PDMC) was implemented by Department of Agriculture and Farmers Welfare (DoA&FW) under the umbrella of PMKSY during 2016-22, which is now being implemented by DoA&FW under Rashtriya Krishi Vikash Yojana (RKVY).

Details of the targets under PMKSY are tabulated below:

Component of PMKSY	PMKSY 1.0 (2015-16 to 2019-20)	PMKSY 2.0 (2021-22 to 2025-26)
Accelerated Irrigation Benefit Programme	7.5 lakh hectares irrigation (revised to 34.64 lakh hectare)	Completion of 60 ongoing projects, inclusion of new projects, funding of two National projects - namely Lakhwar and Renuka projects, total 13.88 lakh hectare irrigation potential during the period.

Command Area Development and Water Management	15 lakh hectare cultivable command area (revised to 45.08 lakh hectare)	Completion of 85 number of ongoing projects covering 30.23 lakh cultivable command area coverage.
Surface Minor Irrigation	2 lakh hectare	Completion of ongoing SMI & RRR of water bodies projects with creation of 3.7 lakh hectare of irrigation potential, and taking up new projects to create 0.8 lakh hectare of irrigation potential.
Repair, Renovation and Restoration of water bodies	1.5 lakh hectare	
Per Drop More Crop	100 lakh hectare	No more under PMKSY.
Watershed Development	Protective irrigation in about 11.5 lakh hectare	Completion of sanctioned projects covering 49.5 lakh hectare rainfed/ degraded lands, and 2.5 lakh hectare additional area to be brought under protective irrigation.

(b) State-wise details of physical progress under different components of PMKSY for the period 2016-17 to 2023-24 is placed at **Annexure**.

(c) & (d) Water being a State subject, the State Government is mandated to plan and implement measures to enhance physical access of water on farms in the concerned State, including Andhra Pradesh. Role of Government of India is limited to providing technical support and, in some cases, partial financial assistance under the existing schemes implemented by the Ministry of Jal Shakti. Further, techno-economic appraisal of inter-State major/ medium irrigation projects is to be done by Central Water Commission under this Ministry.

Besides projects under various components of PMKSY, another project of Andhra Pradesh, namely Polavaram irrigation project (PIP), has been declared as a National project by the Andhra Pradesh Re-organisation Act, 2014. Government of India is to provide 100% of the remaining cost of the irrigation component only of the project for the period starting from 1.4.2014. However, Government of Andhra Pradesh is implementing the project on behalf of Government of India.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1519 TO BE ANSWERED IN RAJYA SABHA ON 05.08.2024 REGARDING “PMKSY”.

State-wise details of Physical progress under different components of PMKSY for the period 2016-17 to 2023-24:

(Area in Thousand hectare)

S.No.	State/UT	AIBP with paripassu implementation of CADW&M (Irrigation Potential created)	SMI & RRR (Irrigation Potential Created/restored)	GW (Command area covered)	PDMC (Area brought under Micro Irrigation)	WDC (Area brought under protective irrigation)
1	Andhra Pradesh	24.33	-	-	837.29	232.12
2	Arunachal Pradesh	-	5.63	3.74	13.30	5.74
3	Assam	36.54	100.46	38.65	45.17	112.98
4	Bihar	19.69	56.60	-	25.52	23.85
5	Chhattisgarh	16.76	4.87	-	140.13	24.08
6	Goa	4.24	-	-	0.80	-
7	Gujarat	610.90	3.70	1.87	974.24	28.39
8	Haryana	-	-	-	175.48	16.95
	Himachal Pradesh	0.66	20.60	-	7.59	4.99
10	Jharkhand	79.80	6.09	-	36.10	5.28
11	Karnataka	115.86	-	-	1,941.07	64.60
12	Kerala	2.58	-	-	4.89	30.51
13	Madhya Pradesh	182.94	39.83	-	331.38	215.58
14	Maharashtra	385.77	-	-	990.47	83.15
15	Manipur	24.45	8.29	2.06	15.26	1.83
16	Meghalaya	-	19.31	-	0	3.77
17	Mizoram	-	2.22	0.55	4.63	23.49
18	Nagaland	-	6.39	0.67	25.16	4.83
19	Odisha	87.44	25.42	-	123.91	60.28
20	Punjab	34.99	-	-	14.36	3.15
21	Rajasthan	16.38	14.78	-	766.60	90.27
22	Sikkim	-	4.18	-	15.39	0.03
23	Tamil Nadu	20.65	6.23	0.61	1102.76	103.05
24	Telangana	189.57	25.98	-	288.54	57.24
25	Tripura	-	-	3.01	4.51	3.70
26	Uttarakhand	-	21.27	1.03	32.32	0.53
27	Uttar Pradesh	766.92	2.35	36.36	391.61	103.01
28	West Bengal	-	-	-	105.41	17.56
29	UT of Jammu & Kashmir	6.52	33.11	-	1.10	32.76
30	UT of Ladakh	0.00		-	0.003	0.41
	Total	2,626.99	407.31	88.55	8,414.99	1,354.13
